

covered by the Unstarred Question No. 4246, answered on 14th December, 1967, the position has been intimated so far only in respect of 27 enterprises. The collection of information in respect of the remaining nearly 50 enterprises is being expedited. The consolidated information will be placed on the Table of the House as soon as possible.

**All-India Prohibition Conference,
Madras**

8838. SHRI MAHARAJ SINGH BHARATI : Will the Minister of SOCIAL WELFARE be pleased to state :

(a) whether Government's attention has been drawn to the Resolution passed by All India Prohibition Conference, Madras held recently regarding total prohibition ; and

(b) if so, the reaction of Government thereto ?

THE MINISTER OF STATE IN THE DEPARTMENT OF SOCIAL WELFARE [DR. (SMT.) PHULRENU GUHA] : (a) and (b). Yes, Sir.

The main emphasis in the Resolutions passed at the Conference is to bring about total prohibition throughout the country.

Prohibition is a State subject and the State Governments are within their rights to pursue the policy framed by them. The Government of India continue to follow the policy as enshrined in the Constitution.

Shortage of Power in West Bengal

8839. SHRI S. K. TAPURIAH : Will the Minister of IRRIGATION AND POWER be pleased to state :

(a) whether Government have studied the latest estimates of the West Bengal State Electricity Board, which envisage serious shortage of power in West Bengal by 1970-71 ; and

(b) the steps which Government have taken to augment power generation in that State ?

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (SHRI SIDDHESHWAR PRASAD) : (a) and (b). Efforts are being

made to provide for the installation of two generating units of 120 MW each at Santaldih power station by 1970-71 in order to meet the likely power shortage in West Bengal.

Import of Photo Process Equipments

8840. SHRI R. D. BHANDARE : Will the Minister of HEALTH, FAMILY PLANNING AND URBAN DEVELOPMENT be pleased to state :

(a) whether it is a fact that the Department of Family Planning has entered into an agreement with some foreign suppliers for the import of Photo Process Equipments on Gift basis ;

(b) if so, how much foreign exchange is likely to be incurred in connection with the import of equipments and spare parts from time to time for the maintenance of equipments ;

(c) whether it is also a fact that Photo Process Equipments are manufactured indigenously to the same standards and specifications as of imported equipments ; and

(d) if so, to what extent the Manufacturers of Photo Process Equipments, who are not only meeting the country's requirement but are also exporting to U. K., Ceylong, Nepal and other countries, will be affected ?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH, FAMILY PLANNING AND URBAN DEVELOPMENT (DR. S. CHANDRSEKHAR) : (a) No agreement has so far been entered into with any foreign suppliers for the import Photo Process Equipments.

(b) to (d). Do not arise.

Erosion on Sea Coast in Orissa

8841. SHRI CHINTAMANI PANIGRAHI : Will the Minister of IRRIGATION AND POWER be pleased to state :

(a) whether any efforts have been made to protect sea coast from erosion in Orissa ; and

(b) if so, the details thereof ?

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (SHRI SIDDHESHWAR PRASAD) : (a) and (b). There are gene-